

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY,  
HYDERABAD** – Nomination of Secretaries of District Legal Services Authorities of East Godavari at Rajamahendravaram, Krishna at Machilipatnam and Kadapa to participate in the Programme on implementation of NALSA (Legal Services to Senior Citizens) Scheme, 2016 at Tirupati, Chittoor District on 11.03.2017 (Saturday) – Relief arrangements - **ORDERS - ISSUED.**

**REF:** Letter Roc.No.1415/APSLSA/2017, dated 28.02.2017 from the Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

**ORDER ROC.No. 1843/2017-B.SPL., DATED: 07.03.2017**

**The High Court is pleased to pass the following Orders:**

The Prl. District and Sessions Judges of East Godavari, Krishna and Kadapa Districts are hereby instructed to make necessary relief arrangements in respect of Secretaries, District Legal Services Authorities of East Godavari at Rajamahendravaram, Krishna at Machilipatnam and Kadapa, who are holding full additional charge of regular Courts and who have been nominated to participate in the Programme on implementation of NALSA (Legal Services to Senior Citizens) Scheme, 2016 at Tirupati, Chittoor District on 11.03.2017 (Saturday).

  
**REGISTRAR GENERAL** 7/3

**To**

1. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Complex, Hyderabad.
  2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's website).
  3. The Prl. District and Sessions Judge, East Godavari at Rajamahendravaram.
  4. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
  5. The Prl. District and Sessions Judge, Kadapa.
  6. The Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram.
  7. The Secretary, District Legal Services Authority, Krishna at Machilipatnam.
  8. The Secretary, District Legal Services Authority, Kadapa.
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